

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

(21)


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 50 of 2016 In CP No.18/59/HDB/2016
NAME OF THE COMPANY	S K Big Star Foods Limited
NAME OF THE PETITIONER(S)	Rayudu Nagbhushanam & (17) Others
NAME OF THE RESPONDENT(S)	S K Big Star Foods Limited & (22) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N.P. VIJAY KUMAR + R. PRADEEP for KALYAN CHAKRAVARTHY	Counsel.	npvijaycs@gmail.com 9790911370	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh R1	Sr. Adv Advocate	9966622805	
P.H. Aravindh Pandian Sai B. Mohan R2 - R10	Sr Adv Adv	9948077678	

Heard Shri N.P. Vijay Kumar & R. Pradeep, Learned Counsels for Shri Kalyan Chakravarthi, Learned Counsels for the Applicant Company and Shri R. Raghunandan Rao, Learned Senior Counsel along with Shri G. Bhupesh, Learned Counsel for R-1 and Shri Sai Vihari and Shri B. Mohan, Learned Counsels for Shri P.H. Aravindh Pandian, Learned Senior Counsel for the Respondent.

Post the case on 18.12.2017.

Member (T)


Member (J)

Bm